

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. PRO EYTECH ELEKTROTEKNIKS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	M/s. Pro Eyetech Elektrotekniks Private Limited
2.	Date of Incorporation of Corporate Debtor	30/09/2003
3.	Authority under which Corporate Debtor is Incorporated/ Registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74999GJ2003PTC042989
5.	Address of the registered office and principal office (if any) of Corporate Debtor	131, Heera Panna Complex, Dr Yagnik Road, Rajkot-360001, Gujarat, India
6.	Date of closure of Insolvency Resolution Process	29 th October, 2020
7.	Liquidation commencement date of Corporate Debtor	07 th January, 2021 (Order received on 12 th January, 2021)
8.	Name and registration number of the Insolvency Professional acting as Liquidator	CA IP Pradeep Kumar Kabra IBBI/IPA-001/IP-P01104/2017-2018/11790
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: C-905, Ofira, VIP Road, Vesu, Surat-395007, Gujarat, India Email: ippradeepkabra@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	M-19-20-21, Metro Tower, Ring Road, Surat-395002, Gujarat Email: ippradeep.pro@gmail.com
11.	Last date for submission of claims	06 th February, 2021

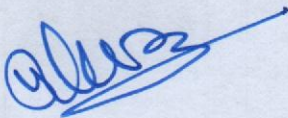
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of Liquidation of the **M/s. Pro Eyetech Elektrotekniks Private Limited** on **07.01.2021** (Order received on 12.01.2021).

The Stakeholders of **M/s. Pro Eyetech Elektrotekniks Private Limited** are hereby called upon to submit their claims with proof on or before 06th February, 2021, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

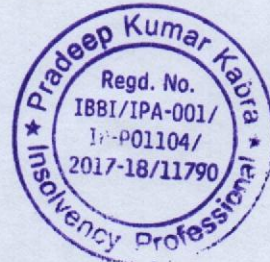
Submission of false or misleading proof of claims shall attract penalties.

FOR PRO EYTECH ELEKTROTEKNIKS PRIVATE LIMITED
IN LIQUIDATION



LIQUIDATOR

CA IP Pradeep Kumar Kabra
Liquidator of M/s Pro Eyetech Elektrotekniks Private Limited
Registration No. IBBI/IPA-001/IP-P01104 /2017-18/11790
E-mail: ippradeep.pro@gmail.com



Date: 14th January, 2021
Place: Surat